

Incentives are offered to the sugarcane growers and sugar mills by raising the price of cane payable to the former besides allowing premium on quality; and granting rebate to the latter in the Excise Duty on their produce during a specified period in excess of the production during the corresponding period in a base year.

WAGE BOARD ON PLANTATIONS

*610. SHRI BEDABRATA BARUA :
SHRI Y. A. PRASAD :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government have considered the recommendations of the Wage Board in regard to the Plantation Workers;

(b) whether the planters have made any representations to Government regarding the difficulties that might arise as a result of the full implementation of all the recommendations of the Board; and

(c) if so, Government's reaction thereto ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) :

(a) to (c). Three separate Wage Boards were constituted for Tea, Coffee and Rubber Plantations. Decisions on their final reports were announced, as (shown in the table below) after considering the representations received from employers as well as workers :

Name of Plantations	Date of submissions of the report.	Date of Government Resolution announcing decisions.
Tea	31-5-1966	4-6-1966
Coffee	6-8-1965	19-9-1965
Rubber	12-8-1966	29-9-1966

NON-JOURNALIST WAGE BOARD'S RECOMMENDATIONS

*611. SHRI HIMATSINGKA :
SHRI C. JANARDHANAN :

Will the Minister of LABOUR AND REHABILITATION be pleased to refer to the reply given to Starred Question No. 31 on the 14th November, 1967 and state :

(a) whether a decision has since been taken on the Non-Journalist Wage Board's recommendations;

(b) if so, the decisions taken thereon; and

(c) the steps taken to implement them ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) :

(a) Yes, Sir.

(b) Copies of the Government Resolutions announcing the decisions were placed on the Table of the Sabha on the 21st November, 1967.

(c) State Governments have been requested to secure implementation of the recommendations. The concerned employers' organisations have also been requested to advise their constituent members to implement the recommendations expeditiously.

सहकारी समितियां

*612. श्री रघुबीर सिंह शास्त्री :
श्री इस्हाक साम्भली :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गत पांच वर्षों में सहकारी समितियों के कार्य संचालन का पुनर्विलोकन करने पर यह निष्कर्ष निकला है कि 50 प्रतिशत सहकारी ऋण किसानों को छोड़कर केवल ग्यारह प्रतिशत लोगों को ही दिया गया है, जब कि किसानों को गैर-सरकारी ऋण दाताओं से ही ऋण लेना पड़ रहा है, जो उनका शोषण करते हैं; और

(ख) यदि हां, तो क्या कृषि और किसानों के हितों को देखते हुए सहकारी आन्दोलन को सुदृढ़ एवं सुचारु बनाने का सरकार का विचार है ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मन्त्रालय में राज्य-मंत्री (श्री अन्नासाहिब शिन्दे) : (क) तथा (ख). 1961-62 में भारत के रिजर्व बैंक ने जो ग्राम ऋण तथा निवेश सर्वेक्षण किया था उससे पता चलता है कि नमूने के तौर पर जिस क्षेत्र का सर्वेक्षण किया गया था उसमें जुलाई, 1961 से जून 1962 के वर्ष में किसानों ने